

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00729/2018

Friday, this the 1st day of March, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

S.Vijaya,
Post Graduate Teacher (History),
Jawahar Navodaya Vidyalaya Kollam,
ETC Post, Kottarakara, Kollam – 691 531.
Residing at Jawahar Navodaya Vidyalaya Quarters,
ETC Post, Kottarakara, Kollam – 691 531. ...Applicant

(By Advocate – Mr.Ajith Mohan.M.J.)

v e r s u s

1. The Commissioner,
Navodaya Vidyalaya Samiti,
Department of School Education & Literacy,
Government of India, B15, Institutional Area,
Sector 62, Noida, Budh Nagar, Uttar Pradesh – 201 309.

2. The Deputy Commissioner (Pers.),
Navodaya Vidyalaya Samiti (Hyderabad Region),
Ministry of Human Resource & Development,
1-1-10/3, Sardar Patel Road, Secunderabad – 500 003.

3. The Principal,
Jawahar Navodaya Vidyalaya Kollam,
ETC Post, Kottarakara, Kollam – 691 531.

4. The Principal,
Jawahar Navodaya Vidyalaya Malampuzha,
Palakkad – 678 651.

5. Anil Prasad Sen.J., PGT Geography,
Jawahar Navodaya Vidyalaya Malampuzha,
Palakkad – 678 651. ...Respondents

(By Advocate Mr.Millu Dandapani [R1-4])

This application having been heard on 1st March 2019, the Tribunal on the same delivered the following :

ORDER

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, Shri.Vishnu.S.Cempazhanthiyil representing Shri.Ajith Mohan.M.J., learned counsel for the applicant submitted that the reliefs sought in the O.A is against the posting order issued to the applicant transferring her from Kollam to Udupi.

2. Shri.Millu Dandapani, learned counsel for the respondents submitted that a vacancy has arisen in Pathanamthitta as on 31.1.2019 against which the applicant can be favourably considered. Learned counsel for the applicant submitted that in such an event the applicant will have no further grievance.

3. In the light of what is stated, the O.A is disposed of by directing the respondents to pass appropriate orders at the earliest, at any rate, within a period of one month from the date of receipt of a copy of this order. No costs.

(Dated this the 1st day of March 2019)

**(ASHISH KALIA)
JUDICIAL MEMBER
asp**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

List of Annexures in O.A.No.180/00729/2018

1. **Annexure A-1** – True copy of the relieving order No.F.No.A-21/JNVC/2005-06 dated 28.5.2005 issued by the Principal, JNV Kannur.
2. **Annexure A-2** – True copy of the proposed transfer list for Annual Transfer Drive 2018 issued by the 1st respondent (relevant portion).
3. **Annexure A-3** – True copy of the representation dated 6.7.2018 submitted by the applicant to the 1st respondent.
4. **Annexure A-4** – True copy of the communication No.5-9/JNVK/Pers./2018-19/329 dated 7.7.2018 issued by the 3rd respondent.
5. **Annexure A-5** – True copy of the communication No.2-11/JNVK(Admn.)/2018-19 dated 6.7.2018 issued by the 3rd respondent.
6. **Annexure A-6** – True copy of the proposed transfer list revised round one.
7. **Annexure A-7** – True copy of the representation dated 16.8.2018 to the 1st respondent.
8. **Annexure A-8** – True copy of the communication No.1-4/NVS(HR)/(Estt.II)/2018 dated 31.8.2018 issued by the 2nd respondent.
9. **Annexure A-9** – True copy of the communication No.F.2-1/2018(ATD)-NVS(Estt.)/18234 dated 28.8.2018 issued by the NVS.
10. **Annexure A-10** – True copy of the transfer list in respect of the post of PGT History.
11. **Annexure A-11** – True copy of the certificate No.F.N.1-19/JNVK/2018-19/498 dated 3.9.2018 issued by the Principal, JNV Kollam.
